

11. Jagritti Counselling Centre, M.C. Dispensary Premises, Goenka Road, Delhi,
12. Counselling Centre, Miranda House, Delhi University Campus, Delhi.
13. Jagritti Counselling Centre, Inder-lok B-9/65, DDA Flat Inder Lok, New Delhi-52.

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the details of the medicines, lamodine, injections sent by Union Government to the Bihar Government from 1986 to June, 1989 to control Kala Azar; and

(b) the assistance being provided by Union Government to Bihar Government to fight this communicable disease?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RAFIQUE ALAM): (a) 2130 vials of injection Pentamidine and 1008 tablets of Serviprinol tablets have been supplied to Bihar Government from 1986-89 to control Kala-Azar as per details given as under.-

[Translation]

Supply of Medicines and Injections to Bihar to Cure Kala Azar

1399. SHRI RAM BHAGAT PASWAN:

<i>Injections Pentamidine</i>		<i>Tablets Serviprinol (Ellapurinol)</i>	
19.12.86	800 vials	19.12.86	1000 tablets.
30.1.87	430 vials		
16.4.87	500 vials		
5.6.89	200 vials		
6.7.89	200 vials		

Further 20,000 ampules of Pentamidine are being procured through World Health Organisation, assistance in 1989 for use in Bihar.

(b) The Union Government is providing assistance in the form of cash grant and in kind (insecticides) to the Government of Bihar for control of Kala-Azar.

During 1983, cash grant of Rs. 150.00 lakhs was released to the Government of Bihar in addition to the supply of insecticides worth around Rs. 91.38 lakhs.

An allocation of Rs. 150.00 lakhs has been made for the purpose during the current financial year.

Chief Ministers' Conference on Urban Local Self-Government

1400. SHRI KALI PRASAD PANDEY: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the names of States which did not participate in the Chief Ministers' Conference on Urban Local-Self Government held

on 7 July, 1989;

(b) the reasons for not attending this conference and the details of decisions taken; and

(c) the names of States where these decisions are being implemented since when?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) The following States did not participate in the Chief Ministers' Conference held on 7-7-1989:-

1. Andhra Pradesh
2. Assam
3. Haryana
4. Kerala
5. Tamil Nadu
6. West Bengal.

(b) No specific reasons have been communicated in writing to this Ministry.

(c) The following six set of main issues relating to the strengthening and proper functioning of urban local Govt. were considered in the Conference:-

- (i) Structure of municipal bodies
- (ii) Election to municipal bodies
- (iii) Functions of municipal bodies
- (iv) Resources of municipal bodies;
- (v) Relationship between the municipal bodies and the Panchayati Raj Institutions:

(vi) Strengthening municipal capacities.

These issues have an all India bearing and applicability and necessary follow-up action will be taken by the States.

[English]

Unauthorised Construction of Shops in DDA Flats, Janakpuri

1403. DR. CHANDRA SHEKHAR TRIPATHI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether a number of shops have been built unauthorisedly in LIG, DDA flats in Janakpuri, New Delhi; and

(b) if so, the details thereof and the action taken or proposed by the DDA in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) Yes Sir.

(b) It has been found on a Survey that 205 L.I.G. flat allottees are using part of flats for commercial purposes. DDA proposes to issue show cause notices to them for cancellation of lease.

Cooperation with Soviet Union to Set up Textile Mills

1404. DR. KRUPASINDHU BHOI: Will the Minister of TEXTILES be pleased to state:

(a) whether Soviet Union has sought the co-operation of his Ministry to set up some textile mills in that country; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE